

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 181 of 2013

Dated : 22nd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raghu Rama Renewable Energy Ltd. ...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Rahul Balaji

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

Mr. S. Vallinayagam is filing vakalatnama on behalf of Respondent no. 2. He is directed to file reply on or before 20.11.2013 after serving copy on the other side. Thereafter, it is open to the Learned Counsel for the Appellant to file rejoinder, if any, after serving copy on the other side.

Post the matter for hearing on **04.12.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**